

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2028  
ANSWERED ON:01.12.2009  
MINERAL WATER  
Mahajan Smt. Sumitra

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details of the companies engaged in the manufacture and sale of bottled water/mineral water in the country;
- (b) whether the Government has appointed any regulatory body to ensure quality control of bottled water;
- (c) if so, the details thereof;
- (d) whether any complaint regarding the manufacture and sale of fake mineral water has been received by the Government;
- (e) if so, the details thereof during each of the last three years and the current year alongwith the action taken thereon, State wise; and
- (f) the number of persons held responsible in such cases alongwith the action taken against them, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF- K. V. THOMAS)

- (a): The number of companies (licensees of Bureau of Indian Standards) engaged in manufacture of packaged Drinking Water and Packaged Natural Mineral Water are 2253 and 15 respectively.
- (b) & (c): Packaged Drinking Water and Packaged Natural Mineral Water were brought under mandatory certification via Gazette Notification GSR 760(E) and GSR 759(E) respectively dated 29th September, 2000 issued in Ministry of Health and Family Welfare under the Prevention of Food Adulteration Rules, 1955. Food Safety and Standards Authority of India (FSSAI) is the regulatory authority in this regard.
- (d): No complaint has been received regarding the manufacture and sale of fake natural mineral water.
- (e) & (f): Do not arise.